

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3739  
ANSWERED ON:17.12.2012  
SWAVALAMBAN SCHEME  
Jindal Shri Naveen

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total funds allocated, released and utilized under the Swavalamban Scheme during the last three years and the current year, State-wise and year-wise;
- (b) the targeted and the actual enrolments under the scheme during the said period, State-wise and year-wise;
- (c) whether the Government has reviewed the achievements made so far under the scheme;
- (d) if so, the details thereof and the Government's reaction thereto; and
- (e) the details of the steps taken/proposed to be taken by the Government to encourage more people to enroll under the scheme and to promote the micro pension savings amongst the low level income household groups especially in the unorganized sector in the country?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): Under Swavalamban Scheme, central funds are released to Pension Fund Regulatory and Development Authority (PFRDA) for making co-contribution against the contribution made by the beneficiaries. Total Central funds allocated, released and utilized under Swavalamban Scheme during the last three years are as under:

Rs. In Crore

Year	Funds Allocated	Funds released	Funds Utilized
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2010-11	110.00	53.50	30.37
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2011-12	220.00	40.00	35.30
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2012-13	220.00	15.00	15.00
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(as on 12.12.2012)

(b): The State wise and year-wise enrolment under Swavalamban is at Annexure.

(c) to (e): The progress under the scheme is being monitored regularly. Government has taken the following steps to encourage more people to enroll under the scheme and to promote micro pension savings amongst the low level income household groups especially in the unorganised sector in the country:

i. 69 Aggregators have already been appointed by PFRDA to enroll subscribers

ii. Incentive of the aggregators has been increased

iii. 21 Public Sector Banks (PSBs) and 11 Regional Rural Banks (RRBs) have been appointed as Aggregator.

iv. 54 Points of Presence (PoPs) which includes PSBs and Non-Banking Financial Companies (NBFCs), approved by Securities and Exchange Board of India (SEBI) and Reserve Bank of India (RBI) have been appointed for enrolling subscribers

v. State Governments have been requested to enroll unorganised sector workers e.g. Building and Construction workers, ASHA Workers, Anganwadi Workers, Domestic help.

vi. Regular media campaign through print media and radio

vii. Nodal Officer for Swavalamban Scheme of the rank of General Manager in each Bank has been appointed to monitor the Swavalamban Scheme.

Any worker in the informal sector with an annual savings of Rs.1000 to Rs.12000 is eligible under the scheme. Government's co-contribution @Rs.1000/- is available till the year 2016-17 for all accounts opened till 2012-13.